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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & kuwati
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V K Sajith	Adv	S: 990801277	Sajith

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. VIJAY Junior Counsel	Junior Counsel	vijay@juniorcounsel.com 9102077267	J. Vijay

ORDER

Heard. Shri V.K.Sajith, Learned Counsel for Petitioner and Shri J.Vijay on behalf of Shri VVSN Raju, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 05-12-2017.


Member (T)

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Member (J)